

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 5002
TO BE ANSWERED ON 01ST APRIL, 2025

PROGRESS ON NATURAL AND ORGANIC FARMING INITIATIVES

5002. Shri BENNY BEHANAN:
Shri APPALANAIDU KALISETTI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total area under natural and organic farming in India as of 2025, along with the Statewise distribution;
- (b) the total funds allocated and utilised for under initiatives to promote organic farming during last five years;
- (c) the financial assistance provided to farmers for transitioning to natural and organic farming under the Government schemes; and
- (d) the steps taken to enhance market linkages and certification processes for organic produce to boost farmer incomes?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The Government is promoting organic farming through two schemes, namely Paramparagat Krishi Vikas Yojana (PKVY) in all States/UTs (except North Eastern States) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for north eastern States. Till date, 59.74 lakh Ha area has been covered under organic farming. The State-wise distribution of area covered under organic farming is given at Annexure - I.

Under the PKVY scheme, a total of ₹2525.21 crore has been allocated over the last five years (2020-21 to 2024-25), with ₹1426.03 crore utilized. Under the MOVCDNER scheme, a total of ₹1133.00 crore has been allocated over the last five years (2020-21 to 2024-25), with ₹936.05 crore utilized.

The Union Cabinet has approved the National Mission on Natural Farming (NMNF) on 25th November 2024 as a centrally sponsored scheme to promote Natural Farming (NF). The Mission envisages to cover 7.78 lakh Ha area under NF. The State-wise allocated area is given in Annexure - II.

(c): Under the PKVY scheme, States/UTs are provided financial assistance of ₹31,500 per Ha over 3 years in the organic clusters, out of which, ₹15,000 per Ha is provided directly to farmers through Direct Benefit Transfer (DBT) for on-farm and off-farm organic inputs, ₹4,500 per Ha for marketing, packaging, branding, value addition etc., ₹3,000 per Ha for certification and residue analysis and ₹9,000 per Ha for training and capacity building.

Under the MOVCDNER scheme, assistance of ₹46,500 per Ha over 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs, etc. Out of this, assistance of ₹32,500 per Ha is provided to farmers for off-farm/ on-farm organic inputs including ₹15,000 per Ha as DBT to the farmers. One farmer can avail assistance for a maximum of 2 Ha area under both the above schemes.

Under the NMNF scheme, output based incentive of ₹4000 per acre per farmer per year up to 2 years is provided for practicing NF package of practices. Each farmer shall be eligible for support up to a maximum area of one acre.

(d): For better price realization for farmers, the Government has developed an online market linkage platform - www.jaivikkheti.in - for direct sale of organic produce by farmers to the consumers. So far, 6.22 lakh farmers have been registered under the Jaivik Kheti portal. Further, to promote marketing and ensuring quality control of organic produce, two types of organic certifications systems have been developed, as given below:

- Third Party Certification by an accredited certification agency under the National Programme for Organic Production (NPOP) of the Ministry of Commerce & Industry is aimed to promote the development of the export market. The NPOP certification covers all stages - production, processing, trading and export requirements - for organic products.
- For the domestic market, the Participatory Guarantee System (PGS-India), under the Ministry of Agriculture & Farmers' Welfare, involves stakeholders (including farmers/producers) in decision-making. Under this system, the stakeholders assess, inspect and verify each other's production practices for certification of organic produce.

Annexure - I

**State-wise distribution of total cumulative area covered under organic farming
NPOP (including MOVCDNER) + PGS under PKVY till 2023-2024**

Area in Ha

Sl. No.	State/ UT	NPOP	PGS under PKVY
1	Andhra Pradesh	63,678.69	3,60,805
2	Bihar	29,062.13	31,561
3	Chhattisgarh	15,144.13	1,01,279
4	Goa	12,287.40	15,334
5	Gujarat	6,80,819.99	10,000
6	Haryana	2,925.33	-
7	Himachal Pradesh	9,334.28	18,748
8	Jharkhand	54,408.20	25,300
9	Kerala	44,263.91	94,480
10	Karnataka	71,085.99	20,900
11	Madhya Pradesh	11,48,236.07	74,960
12	Maharashtra	10,01,080.32	66,756
13	Odisha	1,81,022.28	45,800
14	Punjab	11,089.41	6,981
15	Tamil Nadu	42,758.27	32,940
16	Telangana	84,865.16	8,100
17	Rajasthan	5,80,092.22	1,48,500
18	Uttar Pradesh	66,391.34	1,71,185
19	Uttarakhand	1,01,820.39	1,40,740
20	West Bengal	8,117.80	21,400
21	Assam	27,079.40	4,400
22	Arunachal Pradesh	16,537.53	380
23	Meghalaya	29,703.30	900
24	Manipur	32,584.50	600
25	Mizoram	14,238.30	780
26	Nagaland	16,221.56	480
27	Sikkim	75,729.78	63,000
28	Tripura	20,481.36	1,000
29	Jammu & Kashmir	34,746.75	5,160
30	Pondicherry	21.51	-
31	Delhi	9.60	-
32	Ladakh	-	10,480
33	Daman & Diu	-	642
34	Dadra & Nagar Haveli	-	500
Total		44,75,836.90	14,98,583
Grand Total (NPOP + PGS)			59,74,419.90

Annexure - II

State-wise distribution of allocated area under NMNF

Sl. No.	State/ UT	Area allocated (Ha)
1	Andhra Pradesh	1,28,500
2	Andaman & Nicobar Islands	100
3	Arunachal Pradesh	5,400
4	Assam	1,500
5	Bihar	20,000
6	Chhattisgarh	23,050
7	Dadra & Nagar Haveli and Daman & Diu	150
8	Delhi	150
9	Goa	650
10	Gujarat	50,750
11	Haryana	8,250
12	Himachal Pradesh	21,750
13	Jammu & Kashmir	7,650
14	Jharkhand	4,400
15	Karnataka	49,500
16	Kerala	5,100
17	Ladakh	200
18	Madhya Pradesh	75,650
19	Maharashtra	85,450
20	Manipur	4,000
21	Meghalaya	3,950
22	Mizoram	5,400
23	Nagaland	6,050
24	Odisha	22,150
25	Puducherry	250
26	Punjab	2,500
27	Rajasthan	90,000
28	Tamil Nadu	3,000
29	Telangana	24,450
30	Tripura	5,550
31	Uttar Pradesh	94,300
32	Uttarakhand	10,000
33	West Bengal	18,200
Total		7,78,000
